

No. P. 15025/219/2011-PA/FSSAI
Food Safety and Standards Authority of India
(Ministry of Health and Family Welfare)

1st Floor, East tower, NBCC Place
Bhishma Pitamah Marg, Pragati Vihar,
New Delhi-110003

Dated: 23rd April, 2012


Subject: - Continuation to the advisories of Product Approval

In continuation with the advisories for product approval i.e. No. P. 15025/219/2011-PA/FSSAI and No. P. 15025/24/2012-PA/FSSAI it is further clarified that provisional NOC will be issued for 1 year in case of existing license holders/importers for proprietary food products/ingredients and also for new products/ingredients which have had a proven record for safety for human consumption in other countries.

Products/ ingredients which are absolutely new and have never been used in any country and their safety assessment has not been carried out shall not be issued a provisional NOC. Their applications will be forwarded to the Scientific Panel/Scientific Committee.

Manufactures of traditional foods and local cuisine like *Atta, Suji, Dal*, Savouries like *Samosa, Bhujia, Gulabjamun* etc, which are most commonly used by the consumers need not to submit their applications for product approval as a proprietary food.

The applicant shall submit the applications for product approval in prescribed format with the fees of Rs 25000/- (non refundable) with soft copies and gist of the dossiers irrespective of no. of products/ingredients for which the dossiers and applications have been submitted for single category.

 23/04/2012

(Pradip Chakraborty)
Director (PA)
Ph. No. 24307221

To, DO -NR. WR, ER, SR, NER, Lucknow.
AO – Delhi, Chennai, Mumbai, Kolkata.

Designated Officers

1. Sh. Sanjay Gupta , Designated Officer, FSSAI, Ist Floor, East tower , NBCC place , Bishm Pitamah Marg, Pragati Vihar, New Delhi
2. Sh. Ais Kumar , Designated Officer, FSSAI, Western Region, Unit No. 902 , 9th Floor, Hall Mark , Business Plaza, Opposite Guru Nanak Hospital, Bandra (East) , Mumbai-400051
3. Dr. G.Srinivasan , Designated Officer, FSSAI, Southern Region , C-1- D, Rajaji Bhawan, Besant Nagar, Chennai-90
4. Dr. S.K. Mohanta, Designated Officer, FSSAI, C/o Directorate of Marketing and Inspection , CGO Complex , 4th Floor, A Wing , DF Block, Sector – 1, Salt Lake , Kolkata -700064.
5. Dr. Bishan Chand, Designated Officer, FSSAI, 2nd Floor, Kendriya Sadan, Sector 9 – A, Chandigarh -160017
6. Sh. Sanjay Gupta, Designated Officer, FSSAI, Hall No - 3 – 9th Floor, Kendriya Bhawan, Sector – 14, Aliganj, Lucknow – 226024.
7. Sh. V.K. Pancham, Designated Officer, Office of Deputy Director (F & VP), FSSAI, North Eastern Region 6th Mile, Panjabari Road, PO Paryabari Guwahati – 761037.

Authorised Officers

1. Dr. Pandiyan, Authorised Officer, FSSAI, MoHFW, C/O Directorate of Marketing & Inspection ,Shastri Bhawan, 4th Floor, 6th Block, 26, Haddows Road, Chennai-600006.
2. Dr. Pitambar Singh, Authorised Officer, FSSAI, MoHFW, Govt. of India,C/o Directorate of Marketing and Inspection, 3rd Floor, B-Wing, New CGO Building, New Marine Lines, Mumbai-400020.
3. Sh. Sanjay Gupta, Authorised Officer, FSSAI, 1st Floor, East Tower, NBCC Place, Bishm Pitamah Marg, Pragati Vihar , New Delhi Telefax- 011-24360934-36.
4. Sh. D.P. Guha, Authorised Officer, FSSAI, MoHFW, Mayukh Bhawan, Salt Lake City, Kolkata-91.